

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 27th September, 2014

No. HCM/B-16/2013-RG(J)/ 15735 It is notified that in view of the Seminar/Conference jointly organised by the High Court of Manipur and Manipur Judicial Academy from 19th to 20th October, 2014, the Hon'ble High Court of Manipur is pleased to declare 20th October, 2014 as non Court sitting day and in lieu of the same, 15th November, 2014 (Saturday) as Court sitting day for the High Court of Manipur.

By order,

(S. Serto)

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. : HCM/B-16/2013-RG(J)/ 15736-59 Imphal, the 27th September, 2014
Copy to :

1. The Advocate General, Manipur.
2. The Chief Secretary, Government of Manipur.
3. The Secretary (Law), Government of Manipur.
4. The District & Sessions Judge, Manipur East/Bishnupur/Manipur West/Thoubal/Senapati.
- He/She is requested for favour of wide circulation to the Subordinate Courts under his/her jurisdiction.
5. The Registrar, High Court of Manipur.
6. The Joint Registrar (Judl & Bench)/(Admn./PM & P), High Court of Manipur.
7. The Deputy Registrar (Judl)/(Admn./PM & P), High Court of Manipur.
8. The Assistant Registrar - I/II/III/Senior Grade Stenographer, High Court of Manipur.
9. The Principal Secretary* to Hon'ble the Chief Justice, High Court of Manipur.
10. The Librarian-cum-Research Officer, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
12. All the Superintendents/Stamp Reporter/Court Officers, High Court of Manipur.
13. The Secretary, All Manipur Bar Association, Imphal.
14. The Secretary, High Court Bar Association, Manipur.
15. The Secretary, High Court of Manipur Bar Association, Imphal.
16. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North A.O.C. Imphal.
17. The Senior Government Advocate, Imphal with 3 (three) copies.
18. The Central Government Standing Council/Assistant Solicitor General.
19. The Director, Doordarshan Kendra Imphal - for favour of airing in the news slots.
20. The Director, Information & Public Relations, Imphal with one spare copy for favour of wide publicity.
21. The Assistant News Editor, A.I.R., Imphal for favour of airing in the A.I.R. news slots.
22. The News Editor, ISTV, Imphal for favour of airing in the news slots.
23. Notice Board/Guard File/Order Book.
24. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF ANIPUR